

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 505/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.06.2018.

NAME OF THE COMPANY: M/s. Coronation Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252(1)

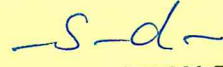
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Achint Gupta and Mr. Manoj Kumar Garg, Advocates for the Petitioner.

ORDER

No time left. Renotify this case on 20.07.2018


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)